

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 14 of 2011

Dated: 20<sup>th</sup> October, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Bihar Industries Association .... Appellant (s)

Versus

Bihar Electricity Regulatory Commission ..... Respondent (s)

Counsel for the Appellant (s) : Mr. Hemant Singh, Adv. for Mr.  
Anand Ganesan, Adv.

Counsel for the Respondent (s) : Mr. Mohit Kumar Shah, Adv.  
Mr. Samuel Haque, Adv. for BERC.

ORDER

At the request of learned counsel for the appellant, post the matter for hearing on  
09.11.2011.

(Justice P.S. Datta)  
Judicial Member

(Rakesh Nath)  
Technical Member

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